



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 3rd April, 2019

SRO 255 - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Kulgam

S. No	Name of the Officer S/Shri	Designation
01	Sh. Mushtaq Ahmad Sheikh	L/A Naib Tehsildar, Qaimoh
02	Sh. Altaf Hussain Bhat	L/A Naib Tehsildar, Nowbugh Kund
03	Sh Mohammad Yousuf Shah	L/A Naib Tehsildar, Brinal Lamad
04	Sh Manzoor Ahmad Koka	L/A Naib Tehsildar, Qasba Khull
05	Sh Mohammad Abass Malik	L/A Naib Tehsildar, Chowgam

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

Dated 03-04-2019

No. LD(P)08/Kulgam

Copy to the :-

1. Commissioner/ Secretary to Government, Revenue Department
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kulgam. This is with reference to his letter No. 327-330 dated 17.01.2019
3. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
4. SRO section, Department of Law, Justice and Parliamentary Affairs (W.7.S.C)

Deputy Legal Remembrancer.

@